

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 97 OF 2017 &  
IA NO. 158 OF 2017 & IA NO. 964 OF 2017**

**Dated: 5<sup>th</sup> January, 2018**

**In the matter of :**

**Mangalore Minerals Pvt. Ltd. ...Applicant(s)  
Versus  
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

**ORDER**

Due to administrative reasons, the matter could not be taken up.

List the matter on **23.02.2018.**

**Court Master**